THE HIGH COURT OF MEGHALAYA SHILLONG

NO.HCM.II/27/2019/Estt/

Dated, Shillong_March, 2019.

NOTIFICATION

Hon'ble the Chief Justice is pleased to nominate Hon'ble Mr. Justice H. S. Thangkhiew to be the Judge-In-Charge of the Meghalaya State Judicial Academy, Shillong with immediate effect. This supersedes earlier Notification No.HCM. II/28/2015-Estt/1388 dated 4th May, 2016.

REGISTRAR GENERAL

Memo.NO.HCM.II/27/2019/Estt/। ছণ্ট Dated, Shillong ইণ্ট March, 2019 Copy to:-

- 1. The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court of India, New Delhi.
- 2. The Secretary General, Supreme Court of India, New Delhi.
- The Special Secretary to the Govt. of Meghalaya, Law (A) Department, Shillong.
- 4. The Accountant General (A & E), Shillong.
- 5. The Director, National Judicial Academy, Bhopal.
- 6. The Director, Printing and Stationery, Govt. of Meghalaya with a request for publishing the said notification in the next issue of the Official Gazette.
- 7. The Director, Information & Public Relation, Govt. of Meghalaya, Shillong.
- 8. The District and Sessions Judge, Shillong / Tura / Williamnagar / Nongstoin / Nongpoh / Jowai / Ampati.
- The Joint Registrar -cum-Secretary to Hon'ble the Chief Justice for his Lordship's kind information.
- 10. The P. S to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 11. The P. A to Registrar General, High Court of Meghalaya, Shillong.
- 12. The Director, Meghalaya State Judicial Academy, Shillong.
- 13. The Registrar I & II, High Court of Meghalaya, Shillong.
- 14. The Joint Registrar cum-OSD, High Court of Meghalaya, Shillong.
- 15. The Deputy Registrar I, II & III, High Court of Meghalaya, Shillong.
- 16. The Assistant Registrar I, II, III, IV &V, High Court of Meghalaya, Shillong.
- 17. The Chief Librarian, High Court of Meghalaya, Shillong.
- 18. The Chief Translator, High Court of Meghalaya, Shillong.
- 19. The System Analyst, High Court of Meghalaya, Shillong with a request to upload the Notification on the High Court web-site.
- 20. The Superintendent I & II, High Court of Meghalaya, Shillong.
- 21. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 22. The Court Officer, High Court of Meghalaya, Shillong.
- 23. The Court Master, High Court of Meghalaya, Shillong.
- 24. The Accountant -cum- Cashier, High Court of Meghalaya, Shillong.
- 25. Notice Board.
- 26. Office file.

REGISTRAR GENERAL